

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 6919 OF 2008  
BEFORE THE REGISTRAR SUNIL THOMAS

COMMR.OF SERVICE TAX,CHENNAI

Appellant (s)

VERSUS

M/S SUNDARAM BRAKE LININGS LTD.

Respondent(s)

(With office report )

Date: 02/02/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr.Ranjit Singh,adv.  
Mr. Shreekant N. Terdal,Adv.

For Respondent(s) Ms.Neha Agarwal,adv.  
Mr. E.C. Agrawala,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Both sides have filed their respective statement  
of case. It is submitted that no further steps are  
required. Hence, list the matter before the Hon'ble  
Court as per rules.

(Sunil Thomas)  
Registrar

SB